

To bring about objectivity in the selection of TV serials and feature films, Doordarshan has set up Committees with which, emue it non-officials are associated. In the case of sponsored serials, a 3-tier system has been introduced comprising Preliminary Committee, the Selection Committee and an Appeal Committee, ^Jon-officials members are associated with the Selection Committee as well as Appeal Committee to insulate against th< possibility of any individual aberration. Similarly, the Committees for selection of feature films have been re-constituted to include knowledgeable non-officials. The selection is not based on the o jinion of any individual and the decisions are taken collectively on merits in a fair manner.

Production of Hormones, etc.

*248, SHRI SUR' :SH PACHOURI : Will th; PRIME MINISTER be pleased to state :

(a) whether hormones, immunoprotein; and enzymes and other proteins are now being produced or i re likely to be produced in India, using genetic engineering; if so, what ars the details thereof; and

(b) what is the position of Research and Development nits in India in the above areas of endeavour?

THE MINISTER DP STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHFI K. R. NARAYANAN) : (a) No, Si ■; none of these is produced in India using genetic engineering.

(b) R&D Work has been recently initiated for developing technologies for the production of hormones, immuno-proteins and enzyi les through genetic engineering. The re ults of the successful development o' technology for the specific products are likely to take some more time as the it frastructural facilities

needed for this type of R&D in the country is being established. Institute of Microbial Technology (IMT)-Chandigarh, Bhabha Atomic Research Centre (BARC)-Bombay, Jawaharlal Nehru University (INU)— Delhi, National Institute of Immunology (Nil)—Delhi, and Indian Institute of Science (IISc)— Bangalore, are some of the Institutions which have undertaken R&D work in the areas of hormones (HCG, Insulin), Im-munoproteins and Enzymes.

Permission to purchase Technology from abroad

*249. SHRI MURLIDHAR CHANDRAKANT BHANDARE: SHRI MAHENDRA PRASAD:

Will the PRIME MINISTER be pleased to state :

(a) whether Government have been considering the question of permitting the Indian companies to make outright purchase of technology from companies abroad; and

(b) if so, what is Government's decision thereon, indicating the norms and guidelines to be adopted by Government in permitting such technology imports ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN): (a) and (b) Indian companies can purchase technology from abroad on a selective basis, where need has been established, technology does not exist within the country and the time taken to generate technology indigenously would delay the achievements of the development targets.

The payments relating to such purchase of technology could be in the *form* of royalty on production or lump sum payment involving an outright purchase of technology or a combination of both. As a general rule, Government will dis-